

Mrs Deepa ...
 R. N. Nain
 A. Deo
 B. S. Tripathy
 D. S. Sahoo

A,
 (C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 584 199 4

Khageewar Mallik Applicant (s)

Versus

Union of Andhra Pradesh Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
	6/10/94	<p>REGISTER</p> <p><i>B. S. Tripathy</i> Dy. Registrar</p>	<p><i>J. S. Sahoo</i></p> <p><i>h</i> 6/10/94</p>
2	7.10.94.	<p>Heard. The application is premature inasmuch as an appeal against the order of the Disciplinary authority is pending. With a liberty to approach this Tribunal if ^{applicant} he is aggrieved by the order of the appellate authority, we dispose of the application without admitting ^{but rejecting it}.</p> <p><i>[Signature]</i> Vice-Chairman</p> <p>Member (Admn.)</p>	<p>In this application up to 19, the applicant has challenged the order of disciplinary authority re: removal of form service up to of C.A.S. (C.S.) Rule, 1964.</p> <p><i>h</i> 6/10/94</p> <p>For Registrars.</p> <p><i>B. S. Tripathy</i> 6/10/94</p> <p><i>h</i> 6/10/94</p> <p>For admission <i>h</i> 6/10/94</p> <p>B. S. Sahoo</p>